

Registered

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

R. APPLICATION No. 46 | 87
In A.
(H.P. NO. 2050 | 86 (F))

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 15th June, 87.

APPLICANT

VS

RESPONDENTS

Gm, Southern Railway, Madras

TO

1. Shri Ahmed Khan
Rtd. Fuel Inspector (Sr.)
No. 71, Railway Colony
Lottegollahalli,
Bangalore-13.

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 46 | 87

....

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
10-6-87.


for DEPUTY REGISTRAR
(JUDICIAL)

ENCL: As above.

Copy No. 2050/86
A

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 10TH DAY OF JUNE, 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NO. 46/87

Shri Ahmed Khan,
Retd. Fuel Inspector (Sr).
No.71, Railway Colony,
Lottegollahalli,
Bangalore-13.

.... Applicant

v.

The General Manager,
Southern Railway,
Madras.

.... Respondent

This application having come up for hearing
to-day, Vice-chairman made the following.

ORDER

In this application made under Section 22(3)(f)
of the Administrative Tribunals Act of 1985 (Act),
the applicant has sought for a review of order made
by us on 10.4.87, dismissing his application No.2050/86.



2. In A.No.2050/86, the applicant claimed for a direction for payment of interest on the alleged delayed payment of certain arrears. On an examination of that claim we held that the same cannot be granted.

3. In this application, the applicant who appeared in person, is asking us to reexamine every one of the views we have expressed as if we are a court of appeal

and come to a different conclusion. In a review, this Tribunal cannot examine its own order as if it is a court of appeal and come to a different conclusion. We do not see any apparent error or any other justifiable ground to review our order. We therefore reject this Review Application at the admission stage without notice to the respondents.



Vice-chairman

16/6/87

Member (A)

16/6/87

True copy

sr/Mrv.

R. B. Singh 16/6/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE